

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 12480 / Checker
III-6-1/2001 (Part-III) N.D.P.S.

Bilaspur, dated 08 July, 2025

Copy of Government notification F. No. 2774/1978/XXI-B/C.G./2025 dated 01-07-2025 and corrigendum No. 2836/2086/21-B(1)/C.G./2025 dated 07-07-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Shri Ashwani Kumar Chaturvedi, VIth Additional Sessions Judge, Raigarh as Special Judge under NDPS Act, 1985 is forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

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18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, **Raigarh** with reference your request letter no. 2543 dated 17-06-2025 for information & necessary action.
21. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
22. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
23. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
24. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
25. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
27. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


08.7.25

(Maneesh Kumar Thakur)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

Nava Raipur, dated. 07.2025
101 JUL 2025

F.No. 2774/1978/XXI-B/C.G./2025,- In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 10837/III-6-1/2001(Pt.-III) N.D.P.S. Bilaspur, Dated 19-06-2025, hereby, makes the further following order, to amend this department's previous notification No. 103/4580/XXI-B/C.G./2024 dated 07-01-2025, relating to the entry mentioned in column(3) corresponding to serial no. 18 of the Schedule, namely:-

Amendment

In the Schedule of the said Notification, the officer mentioned in column No. (3) is appointed as Special Judge under Section 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), at the corresponding place mentioned in column no. (4) of the said Schedule, in addition to the jurisdiction already conferred upon Shri Jagdish Ram, III Additional sessions Judge, Raigarh, respectively, namely:-

SL.No.	Name of the District	Name of the Court Notified as Special Court under NDPS Act	Jurisdiction
(1)	(2)	(3)	(4)
"18"	Civil District, Raigarh	Shri Ashwani Kumar Chaturvedi , VI Additional sessions Judge, Raigarh	Civil District, Raigarh

By order and in the name of the
Governor of Chhattisgarh,

SC

(Rajnish Shrivastava)

Principal Secretary
Government of Chhattisgarh

Law & Legislative Affairs Department

En.No. 2775/1978/XXI-B/C.G./2025

Nava Raipur, Dated 06/2025
01 JUL 2025

Copy to:

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 10837/III-6-1/2001(Pt.-III) N.D.P.S. Bilaspur, Dated 19-06-2025,

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2. Additional Chief Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. Principal District and Sessions Judge, Raigarh,
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary), for information and necessary action.

pld
01.07.25
(Bhupendra Kumar Vasnikar)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

// शुद्धि पत्र //

रायपुर, दिनांक 07 JUL 2025

क्रमांक 2836 /2086/21-ब (एक)/छ.ग./2025 - इस विभाग द्वारा एन.डी.पी.एस. एक्ट 1985 की धारा 36 (2) के तहत सुनवाई हेतु श्री अश्वनी कुमार चतुर्वेदी, षष्ठम अतिरिक्त सत्र न्यायाधीश, रायगढ़, को सिविल जिला रायगढ़ के लिए जारी अधिसूचना क्रमांक 2774/1978/21-ब/छ.ग./2005 दिनांक 01.07.2025 के कॉलम 4 में 'Civil District, Raigarh' के पश्चात "as per work distribution by the Sessions Judge" पढ़ा जावें।

(भूपेन्द्र कुमार वासनीकर)

अतिरिक्त सचिव

छ. ग. शासन, विधि और विधायी कार्य विभाग,

पु. क्रमांक 2837 /2086/21-ब/छ.ग./2025 रायपुर, दिनांक 07/2025

प्रतिलिपि :-

01. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, छत्तीसगढ़ विलासपुर की ओर उनके ज्ञापन क्रमांक 11912/III-6-1/2001(Pt.-III) N.D.P.S. दिनांक 04.07.2025 के अनुक्रम में सूचनार्थ प्रेषित।
02. अतिरिक्त मुख्य सचिव, छत्तीसगढ़ शासन, गृह विभाग मंत्रालय,
03. सचिव, भारत सरकार, राजस्व विभाग, नई दिल्ली,
04. प्रधान जिला एवं सत्र न्यायाधीश, रायगढ़,
05. निज सचिव, मान. विधि मंत्रीजी, छत्तीसगढ़ शासन, विधि मंत्रीजी के अवलोकनार्थ,
06. निज सचिव, प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, प्रमुख सचिव विधि महोदय के अवलोकनार्थ,
07. उप संचालक, शासकीय मुद्रणालय, इन्द्रावती भवन के पीछे, एमिनिटीज ब्लॉक, अटल नगर, नवा रायपुर, छत्तीसगढ़ की ओर छ.ग. राजपत्र में प्रकाशन हेतु अग्रेषित। महालेखाकार छ. ग. रायपुर, की ओर सूचनार्थ अग्रेषित।

(भूपेन्द्र कुमार वासनीकर)

अतिरिक्त सचिव

छ. ग. शासन, विधि और विधायी कार्य विभाग,